

**Complaints and Grievances of the Telephone Subscribers of Bulandshahr Town**

921. SHRI SANGH PRIYA GAUTAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that after going into the complaints and grievances of the telephone subscribers of Bulandshahr town, Government decided to install an electronic exchange at Bulandshahr;

(b) whether it is also a fact that no electronic exchange has been installed so far at Bulandshahr; if so, what are the reasons therefor; and

(c) whether Government propose to install the electronic exchange at Bulandshahr in the current year, if not, what are the reasons therefor?

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Government has decided to install an electronic exchange at Bulandshahr as per normal expansion programme.

(b) Yes, Sir. On account of shortage of electronic exchange equipment, these exchanges can be installed in a phased manner only.

(c) Due to paucity and non-availability of the equipment electronic exchange is not likely to be installed at Bulandshahr during current year. However, based on the demands a 2K Remote Line Unit to be connected to Ghaziabad E10B exchange has been proposed for allotment during the 8th Plan.

**Fresh Guidelines to States for tackling Communal Riots**

922. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recently issued fresh guidelines to the State Governments on tackling riots;

(b) if so, the details thereof;

(c) whether the proposal to set up special courts for trying riot cases has also been envisaged; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d) Yes, Sir. The Central Government has issued guidelines to States/UTs for promotion of communal harmony. These include, among other things, posting of impartial officers with known integrity, strengthening of intelligence gathering system, setting up of special courts for expeditious trial of communal riot cases, role of media and the Police, etc.

**Fire in Shastri Bhawan**

923. SHRI GHUFRAN AZAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a major fire broke out in Shastri Bhawan, New Delhi on the 3rd May, 1990;

(b) whether a large number of sensitive and important documents have been gutted, if so, the details thereof;

(c) whether any probe has been ordered to ascertain the cause of the fire; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d) The information is being collected and will be laid on the Table of the House.

**जम्मू और काश्मीर के द्विषय में विश्व बैंक की रिपोर्ट**

924. श्री कपिल वर्मा :

श्रीमती वीणा वर्मा :

क्या विदेश मंत्री यह बताने की इच्छा करेंगे कि :

(क) क्या सरकार का ध्यान 1989 में विश्व बैंक द्वारा प्रकाशित उन तीन